

(b) National Bank for Agriculture and Rural Development (NABARD) after taking into consideration various

relevant factors has reduced the interest rates on refinance for crop loans with effect from 1-3-1988. The details are indicated below:

| Percentage of average borrowings from the National Bank of the average out-standings at CCB level during the year | Rate of interest on Refinance (% per annum) | |
|---|---|-------------------------|
| | Pre-revised | Revised (w.e.f. 1-3-88) |
| 80 and above | 7.0 | 5.0 |
| 60 and above but below 80 | 7.0 | 4.0 |
| Below 60 | 7.0 | 3.0 |

Freedom Fighters Pension cases Recommended by Members of Parliament

201. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many letters from MPs about freedom fighters pension cases have been received by his Ministry during the last three years, year-wise and Member-wise; and

(b) how many of them were finally decided and replied to during the last three years, year-wise and Member-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) and (b) The information is not maintained Member-wise. However, the position with regard to the receipt and disposal of MP letters during the last three years is as under:-

| Year | No. of MP letters received | No. of MP letters replied | Remarks |
|----------------------|----------------------------|---------------------------|--|
| Sept' 85 to Dec.' 85 | 1080 | 1098 | The excess disposal where-ever occurs, includes the back-log of previous periods |
| 1986 | 3077 | 1464 | |
| 1987 | 4215 | 4371 | |
| 1988 (upto Aug' 88) | 3065 | 3754 | |
| TOTAL | 11,437 | 10,687 | |

Applications of spinning mills pending with IDBI

202. SHRI PRAMOD MAHAJAN: Will the Minister of FINANCE be pleased to state:

(a) what are the names of the spinning mills of Maharashtra whose

applications for term loans are pending with the Industrial Development Bank of India; and

(b) what is the policy of Government in this regard and by when the cases are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC